- (a) The anticipated revenue should be at least 25 per cent of ARE in ordinary areas, 15 per cent of ARE in backward areas, and 10 per cent of ARE in hilly areas.
- (b) The an icipated loss should not exceed Rs. 2,000 p.a. in ordinary areas and Rs. 5000 in backward and hilly areas.

## (10) All other stations

Condition for provision of Combined Offices.

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On the basis of financial viability or on rent and guarantee in case of loss.

- Note. 1. For considering the populalation figures, the population of the town or village alone should be taken into account and not that of a group of villages or towns except in tribal areas where a group of villages within a radius of 10 Kms. from a central village can be considered.
  - 2. No telegraph office should be opened on loss if another telegraph office is already working within a 8 Kms. of the proposed office.

## Houses for Weaker Sections in Karnataka

\*323. SHRI OSCAR FERNANDES: Will the Minister of WORKS AND HOUSING be pleased to state:

(a) whether the Government of Karnataka has approached the Central Government to solve the housing problems in the State particularly for the weaker sections of the society; and

(b) if so, the reaction of Government thereto?

THE MINISTER OF WORKS AND HOUSING (SHRI P. C. SETHI): (a) The Government of Karnataka sent a proposal in September 1979 seeking financial assistance amounting to Rs. 7.58 crores for construction of 12352 houses for the rural poor.

(b) The proposal was examined in consultation with the National Buildings Organisation and the deficiencies found therein together with suggestion for effecting some economies in the estimates where communicated to the State Government in November, 1979. The revised estimate is still awaited from the State Government.

## Incentives to Sugar Industry

- \*324. SHRI BALASAHEB VIKHE PATIL: Will the Minister of AGRI-CULTURE be pleased to state:
- (a) whether it is a fact that the representatives of Indian Sugar Mills Association and the National Federation of Cooperative Sugar Factories were assured that the question regarding grant of incentives as per recommendations of Sampath Committee would be finalised soon;
- (b) if so, what decision Government has taken in the matter and details thereof; and
- (c) if no decision has been taken when it is likely to be finalised?

THE MINISTER OF AGRICUL-TURE AND RURAL RECONSTRUC-TION (SHRI BIRENDRA SINGH RAO): (a) Yes, Sir.

(b) and (c). The Report of the inter-Ministerial Group constituted to review and revise the scheme of incentives introduced in December, 1975